
Kannan And Others Vs State

Criminal Original Petition (MD) No. 15543 Of 2023

Court: Madras High Court (Madurai Bench)

Date of Decision: Aug. 29, 2023

Acts Referred:

Indian Penal Code, 1860 " Section 294(b), 506(1), 507#Information Technology Act, 2000
" Section 66(A)

Hon'ble Judges: Dr D.Nagarjun, J

Bench: Single Bench

Advocate: S.B.Jameel Arasu, E.Antony Sahaya Prabahar

Judgement